

[Secretary]

Sabha that the Rajya Sabha, at its sitting held on the 4th September, 1973, agreed without any amendment to the Indian Railways (Amendment) Bill, 1973, which was passed by the Lok Sabha at its sitting held on 29th August, 1973."

(iv) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Orissa Appropriation (No. 3) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 28th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

(v) "In accordance with the provisions of sub-rule (6) of Rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Manipur Appropriation (No. 2) Bill, 1973, which was passed by the Lok Sabha at its sitting held on the 29th August, 1973, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

#### ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st August, 1973:—

- (1) The Appropriation (Railways) No. 3 Bill, 1973.
- (2) The Payment of Bonus (Amendment) Bill, 1973.

12.10 hrs.

#### COMMITTEE ON PUBLIC UNDERTAKINGS

##### FORTIETH REPORT AND MINUTES

SHRIMATI SUBHADRA JOSHI (Chandni Chowk): I present the following Report and Minutes of the Committee on Public Undertakings:—

- (1) Fortieth Report on 'Role and Achievements of Public Undertakings'.
- (2) Minutes of the sittings of the Committee relating to the above report.

#### COMMITTEE ON GOVERNMENT ASSURANCES

##### SIXTH REPORT

SHRI C. K. JAFFER SHARIEF (Kanakapura): I present the Sixth Report of the Committee on Government Assurances.

#### COMMITTEE ON PETITIONS

##### THIRTEENTH REPORT

SHRI ISHAQUE SAMBHALI (Amroha): I present the Thirteenth Report of the Committee on Petitions.

SHRI SAMAR GUHA (Contai): I had given notice of an adjournment motion on the shortage of supply of foodgrains to ration shops all over the country. Let me read it out.

MR. SPEAKER: No, no.

SHRI SAMAR GUHA: This is the last day of the session. There is a serious food crisis all over the country....

MR. SPEAKER: I have not allowed the adjournment motion, nor have I allowed the reading of it here.